

NVIC & ND

None for applicant.

Mr PVM Nambiar for R 122 by proxy

The applicant has filed additional  
rejoinder. Hence respondent seek more  
time. Call on 15.9.90.

YH

29/8/90.

NVK & ND

Mr P V Mohanan for the applicant.

Mr PVM Nambiar for the respondents.

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When the case came up for hearing the learned  
counsel for the applicant drew our attention to  
Annexure-VIII letter dated 29.7.90 passed by the  
Indian Council of Agricultural Research, New Delhi  
in pursuance of our judgment in OA No.384/89 and  
submitted that the matter raised in this application  
has satisfactorily, <sup>been</sup> disposed, <sup>of</sup> by that order.

Accordingly, this application is closed as having  
become infructuous.

YH

15.10.90